

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202
C.P. (IB)/250(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

JS STEEL CO LTD

VS

AMOD STAMPINGS PVT LTD

.....Applicant

.....Respondent

Order delivered on: 24/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin R Dave, Adv. a/w Ms. Hirva Dave, Adv.

For the Respondent : Mr. Ravi Pahwa, Adv.

ORDER

Ld. Counsel for the respondent submitted that they have received the copy of rejoinder and seeks time to go through the same.

List for further consideration on 26.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)